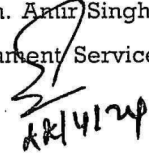


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Sh. Suraj Bhan** S/o Sh. Amir Singh, Sr. Judicial Assistant, (E.C-2345/39408383) shall retire from Government Service with effect from 30/04/2024 (Afternoon).

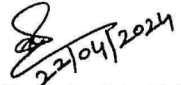

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

27186-27230
No. _____ Admn. II/PF/Ret./2024

Delhi, Dated the _____
22 APR 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North-West Distt., Rohini Courts, Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, North-West District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North-West District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J)/A.O. (J), Vigilance & Litigation Branch, Distt. Central & North-West, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North-West District, Rohini Courts, Delhi, for further necessary action.
- 9 All the PRO/APRO, Tis Hazari Courts/Patala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Dealing Official:-Layers Seat, Tis Hazari Courts, Delhi to update the official's particular in Layers.
- 14 Dealing Official, Pension Seat, North-West District, Rohini Courts, Delhi.
- 15 Dealing Official:- General Banch, Central District, THC, Delhi.
- 16 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 17 **Sh. Suraj Bhan (E.C-2345/39408383)** S/o Sh. Amir Singh, Sr. Judicial Assistant/Reader in the court of Sh. Vikram, Ld. ASJ-02, Spl. Judge, NDPS, North-West District, Rohini Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs)